

(J.H.C. Sch. 1-7)

Phone Numbers:-

Office: 0651- 2481449

Fax No. 0651-2481116

FROM:

Ambuj Nath

REGISTRAR GENERAL

HIGH COURT OF JHARKHAND,

RANCHI

Letter No. 266/R.G.

Dated: 25/07/2017

To,

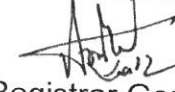
**All the Principal District & Sessions Judges
of the State of Jharkhand, including
The Judicial Commissioner, Ranchi.**

Sir,

As directed, I am to request you to take necessary steps for uploading all the activities like monthly disposal of cases officers wise, Disposal of cases in Lok Adalat, Minutes of district level monitoring committee, Minutes of District Sub-Committee, Minutes of Vigilance Committee, activities of District Legal Services Authority, and updating the same regularly on the website of district e-courts, so that, It can be accessed easily.

As the same will be monitored by the Hon'ble Court . Therefore, ensure the compliance of the same strictly.

Yours faithfully



(Registrar General)

25/07/2017

(J.H.C. Sch. 1-7)

Phone Numbers:-
Office: 0651- 2481449
Fax No. 0651-2481116

FROM:
Ambuj Nath
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND,
RANCHI

Letter No. 268/R.G.
Dated: 26/07/2017

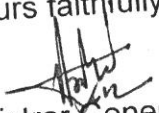
To,
All the Principal District & Sessions Judges
of the State of Jharkhand, including
The Judicial Commissioner, Ranchi.

Sir,

In continuation of this Court's Letter No. 266/R.G. dated:25.07.2017, I am to request you to take necessary steps for uploading all the statement send to this Court in compliance of this Court letter issued from time to time, on regular basis on the website of district e-courts, so that, It can be accessed easily.

As the same will be monitored by the Hon'ble Court. Therefore, ensure the compliance of the same strictly.

Yours faithfully


(Registrar General)
26/07/2017